ITEM NO.103 COURT NO.7 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8288/2018

PIYUSH KUMAR MISHRA Appellant(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With I.A. No. 80426/2018 - CLARIFICATION/DIRECTION)

Date : 28-10-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) **Mr. Mayank Pandey- 2297, AOR**
Ms. Yasheeka Garg, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Arun, Adv.

For Respondent(s) **Mr. Sanjay Kumar Tyagi- 1746, AOR (N/P)**

Mr. Rana Mukherjee, Sr. Adv.
Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None has appeared for the respondent no.1-State of U.P. when the appeal is called on for hearing.

2. We have requested Mr. Rana Mukherjee, learned senior counsel and Mr. Tanmaya Agarwal, learned Standing Counsel for the State of U.P. to appear on behalf of the respondents.

3. Interim order of stay granted earlier by this Court shall continue till the

Signature Not Verified
Digitally signed by SAPNA BISHT
Date: 2026.10.29 16:24:09 IST
Reason:

next date of hearing.

4. Re-list the appeal on 25.11.2026, immediately after the fresh matters.

(SAPNA BISHT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)